

Annexure-7

Name of the corporate debtor: RICHA INDUSTRIES LIMITED ; Date of commencement of CIRP: 21.12.2018; List of creditors as on: 04.12.2020

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Joint Commissioner (In-Situ), CGST, Division Kashipur	State Government Uttarakhand	19-03-2019	71793470.00	71793470.00	Unsecured	NA	0.00	0.00	0.00	0.00	0.00	-
	Total			71793470.00	71793470.00			0.00	0.00	0.00	0.00	0.00	

